

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3489  
ANSWERED ON:10.12.2009  
LATE RUNNING OF TRAINS  
Kumar Shri Vishwa Mohan

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Railways are aware that the various Bihar bound trains are constantly running late due to chain pulling and other disruptive activities; and

(b) if so, the steps taken by the Railways to improve this situation alongwith the number of persons held responsible and punished for such incidents?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) Yes, Madam.

(b) The steps taken are :-

- (1) Chain pulling prone and notorious sections are identified.
- (2) Mail/Express trains on identified sections are escorted by GRP and RPF.
- (3) Regular security drives as well as Magistrate checks are conducted.
- (4) Close liaisoning with State officials is maintained.

State-wise data of the number of persons held responsible for chain pulling & other disruptive activities and punished for such incidents is not maintained. However, on East Central Railway the details with respect to Alarm chain pulling are as under:-

Number of persons prosecuted Jan-Nov.09 =1222

Number of persons convicted Jan.-Nov.09=1222